

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/43/2017  
NAME OF THE PETITIONER(S) : P. Shanmugam & 4 others  
NAME OF THE RESPONDENT(S) : Stahlform Technik Pvt Ltd  
UNDER SECTION : 241/242

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

(1) P.H. Arvinth Pandian  
Sr. Advocate  
Mr. Sricharan  
Sai Vihari

Counsel for  
Petitioner

*[Signature]* Civil

2. Dominic S. David  
for P. Giridharan

Counsel for R1

*[Signature]*

KMD Muthuhas  
Vishnu Mohan  
For Rahul Balaji

Counsel for  
R2-R4

*[Signature]* Muthuhas

**ORDER**

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is extended at request. Put up on 30.11.2017.

*[Signature]*  
S Vijayaraghavan  
Member (Technical)

*[Signature]*  
K Anantha Padmanabha Swamy  
Member (Judicial)